

F. No. J-11017/5/2025-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated the 9<sup>th</sup> May, 2025

**ORDER**

With reference to this Department's Orders as mentioned under column-III in the table below, the personal details of following Panel Counsel, whose name is mentioned under column-I, stands modified as mentioned under **column-IV**:

Name of Advocate with Enrolment No.	Name of court and category of panel	Detail of order of empanelment and Sl. No. of Advocate therein	Personal details modified to
I	II	III	IV
Sh. Ramesh Chandra (D/2505/2005)	Additional Central Government Counsel for Patiala House Courts, New Delhi	J-11017/3/2022 Judicial dated 21.02.2022 read with Order 11017/5/2025-Judicial (1) dated 10.02.2025 (Sl. No. '32')	Name: Sh. Ramesh Chandra Tripathi

2. Consequent upon above modification, rest of contents of the aforesaid Orders mentioned under column 'III', remain same.
3. Hindi version of this order will follow.



(Madhab Charan Prusty)  
Senior Government Advocate

**Copy (through email) to: -**

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/All the Additional Secretaries and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
3. The District Judge, Patiala House Courts
4. The In-charge, Litigation (Lower Court) Section, Tis Hazari Courts, Delhi.
5. The Panel Counsel mentioned in the table above.
6. LIMBS section.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. One copy of this order is uploaded on website of this Department i.e. [www.legallaffairs.gov.in](http://www.legallaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
9. Official / Spare copies.



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